

COURT-V, MUMBAI BENCH

110. CA/457/2023 CP/212(MB)2023

IN THE MATTER OF

Mona Rama Narang

... Petitioner

Vs

Narang International Hotels Private Limited

... Respondent

U/s 241(1) Sec. 242(4) of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

Sr. Counsel Mr. Dinyar Madon, Mr. Ziyad Madon a/w
Mr. Tushar Ajinkya, Mr. Saahil Bijliwala, Mr. Nisith Sharma &
Ms. Tanishka Desai i/b Think Law Advocates (PH)

For the Respondent:

Adv. Ranbir Singh (R1) (PH)

ORDER

CA/457/2023- Heard. **Reserved for orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/